

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP(IB) 163 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2020**

Name of the Company: Parthdye Chem Pvt Ltd
V/s
Clinch Siliones Pvt Ltd

Section: 9 Insolvency and Bankruptcy Code, 2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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| 1. | <u>ORDER</u> | | | |
| 2. | (THROUGH VIDEO CONFERENCING) | | | |

Learned Counsel Mr. Mohit Gupta appeared for the Operational Creditor.

The Operational Creditor has filed the application under Section 9 of the Insolvency & Bankruptcy Code.

We hereby direct Operational Creditor to serve Notice to the Corporate Debtor once again by speed post as well as by E-mail. The Affidavit of proof of service to be filed within two weeks.

The matter stands adjourned to 19.08.2020 for further consideration.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 16th day of June, 2020.